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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 49 / 2015-2020

New Delhi, Dated: 9th December, 2022

Subject: Export Policy of Red Sanders wood exclusively sourced from cultivation origin obtained from private land (including Pattaland) — regarding

S.O. (E): In exercise of powers conferred by Section 3 read with section 5 of Foreign Trade (Development & Regulation) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the policy condition of Red Sanders (*Pterocarpus santalinus*) under Chapter 44 of ITC (HS), 2018, Schedule — 2 (Export Policy).

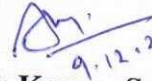
2. The existing entries against SI. No. 188 in Chapter 44 of Schedule 2 of ITC (HS) Classification of Export & Import Items shall be substituted as follows: (changes made are in bold letters)

SL. No.	Tariff item HS Code	Unit	Item Description	Policy	Policy Condition
188	4403 99 18 4407 99 90	Kg	Red Sanders wood in any form, whether raw, processed or unprocessed, except at SI. No. 188A [of cultivation origin obtained from private land (including Pattaland)] and SI. No. 189 [specified value added products of RSW and other handicrafts made from RSW	Prohibited	Not permitted to be Exported However, in accordance with the recommendations of the BSI NDF Report, MoEF&CC, the following annual export quotas for red sanders (<i>Pterocarpus santalinus</i>) is allowed: a. An annual export quota (April to March) of 280 MT for Andhra Pradesh for artificially Propagated red sanders; and b. a zero export quota for wild specimens of red sanders;

			procured from legal sources] below		<p>subject to the following conditions :-</p> <p>i. State Govt shall develop a digital platform with Geo referenced sites and MIS giving the no of trees, their age and diameter at breast height.</p> <p>ii. The working plan Guidelines of States need to include specific management plans/ harvest Plans with approved rotation periods for sustainable harvest of red sanders wood from plantations in forest and non forest areas.</p>
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3. Effect of this Notification:

Annual export quota for red sanders (*Pterocarpus santalinus*) for Andhra Pradesh is notified.


9.12.2022

(Santosh Kumar Sarangi)
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